GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. 4028
ANSWERED ON FRIDAY THE 20TH MARCH, 2015
[PHALGUNA 29, 1936 (SAKA)]

INDIAN INSTITUTE OF CORPORATE AFFAIRS

QUESTION

4028. ADV. JOICE GEORGE:

Will the Minister of CORPORATE AFFAIRS
be pleased to state:

(a) whether the Government proposes to increase the seats in schools/centres of the Indian Institute of Corporate Affairs (IICA) in the country;

(b) if so, the details thereof and if not, the reasons therefor along with the time by which it is likely to be done, schools/centres-wise; and

(c) the steps taken/being taken by the Government to accommodate more students in the said schools/centres of IICA?

ANSWER

THE MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY)

(a) : The Indian Institute of Corporate Affairs has been established as a Society in 2008 at Manesar (Haryana) to act as a think tank, as an action research, service delivery and capacity building institute and also a platform for value-adding partnerships between Government, corporate entities and other stakeholders. The Institute conducts various courses, seminars, workshops etc. on issues of relevance to the corporate sector, for officials, bankers, investors and other stakeholders. These programmes are organized in the Institute's campus, other places in the country and through e-mode. The Institute, however, does not conduct any regular on-campus courses and as such there are no seats allotted for the same.

(b) & (c): Question does not arise.

*****